

Annexure-5														
Name of the corporate debtor: Transparent Energy System Pvt Ltd ; Date of commencement of liquidation: 30.10.2025; List of stakeholders as on: 06.04.2026														
List of operational creditors (Government Dues)														
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim rejected	Amount of claim under verification	Amount (In Rs.) Remarks , if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Employee State Insurance Cooperation	Yes	07-11-2025	2,58,320.00	-	Statutory Dues	NA	NA	0	NA	NA	2,58,320.00	0	The ESIC Department submitted a claim of ₹2,58,320/- during liquidation towards statutory dues for specified periods. Based on the suspended management's letter dated 21 October 2021, acknowledged by ESIC, confirming full and final settlement under the approved Resolution Plan and absence of employees thereafter, the claim has not been admitted.
2	Employee Provident Fund Organisation	Yes	28-11-2025	46,23,676.00	-	Statutory Dues			0	NA	NA	46,23,676.00	0	The EPFO submitted a claim of ₹46,23,676/- during liquidation towards provident fund dues for 2021-2024. Upon verification of available records, including the suspended management's letter dated 17 January 2022 and records indicating settlement of dues as per the approved Resolution Plan. Thus the claim has not been admitted.
3	INCOME TAX O -TDS	Yes	15-11-2025	19,62,301	19,62,301	Statutory Dues			100.00%	NA	NA	0	0	
	Total			68,44,297.00	19,62,301.00							48,81,996.00		